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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 57/2025/EZ

BABUL ALI

.....APPLICANT(S)

VERSUS

STATE OF WEST BENGAL & ORS.

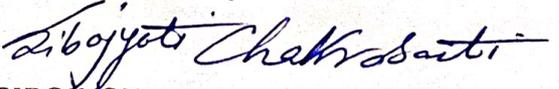
.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE WEST
BENGAL POLLUTION CONTROL BOARD.

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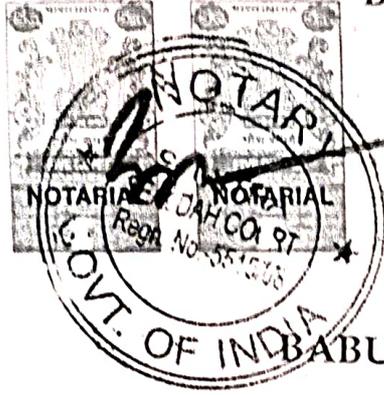
Filed by


SIBOJYOTI CHAKRABORTI
ADVOCATE

SL. NO. 42 Dt.- 02 JUL 2025
X

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

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BABUL ALI

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VERSUS

STATE OF WEST BENGAL & ORS.

.....RESPONDENT(S)

REPORT ON AFFIDAVIT FILED BY THE
RESPONDENT NO. 3, WEST BENGAL POLLUTION
CONTROL BOARD.

Most Respectfully Sheweth

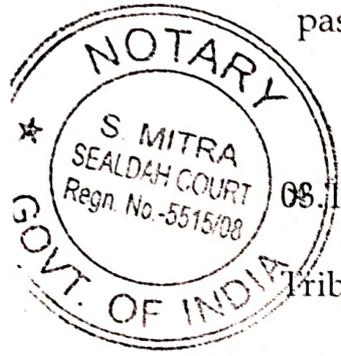
I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

02 JUL 2025

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01. That, I am the Chief Engineer, West Bengal Pollution Control Board (hereinafter will be referred to as the 'State Board') and I am well acquainted with the facts and circumstances of the case. I have been duly authorized by the Respondent No. 03; to affirm this Affidavit on its behalf and as such, I am competent to do so.

02. That, this affidavit is being affirmed in pursuant to the order passed by this Hon'ble Tribunal dated 07.04.2025.



03. That, vide order dated 07.04.2025, the Hon'ble National Green Tribunal (NGT), Eastern Zone Bench, constituted a Committee comprising the following members:

- (i) District Magistrate & Collector, District- Cooch Behar, West Bengal or his representative not below the rank of Additional District Magistrate (ADM);
- (ii) Cooch Behar Municipality, Cooch Behar, West Bengal, through its Municipal Commissioner or his representative; and
- (iii) Senior Scientist, West Bengal Pollution Control Board.

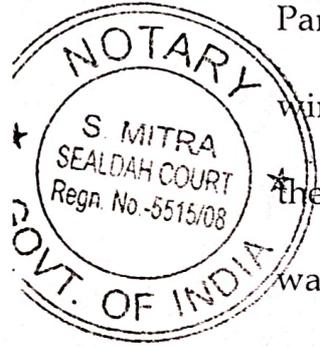
02 JUL 2025

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03. That, the said Joint committee carried out an inspection on 12.06.2025 at the site of solid waste management project located at Mouza-Kharimala Khagrabari, P.S.-Kotwali, P.O.-Nilkuthi, Coochbehar, West Bengal-736156 (Under Coochbehar-I Block) under Swachh Bharat Mission (Grameen) Phase-II.

04. That, the area demarcated for the said project is about 667.136 sq. m. The site is managed and maintained by Guriyahati-I Gram Panchyat (GP). The three sides of the premises are bounded by GI wire net and remaining one side shares a common boundary with the Kendriya Vidyalaya, Coochbehar. Adjacent to the site, there is water logged low lying area filled with shrubs. Out of the said total area, 98 sq. m. is used for processing of mixed domestic solid waste built under GI-tin shed at the back side of the premises. The applicant, Sh. Babul Ali resides at a distance of about 200 m. in front of the unit's processing site. There are about ten nos. local households at a distance of about 150 to 200 m.

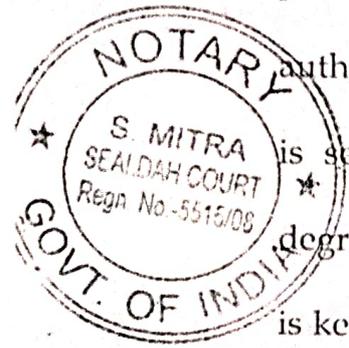
There are four numbers concrete made bin for temporary storage of mixed domestic solid waste (including bio-degradable organic



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waste and non-bio-degradable inert waste-plastic). Mixed domestic solid waste after collection is sent to this facility through four numbers covered e-cart van by Guriyahati-I Gram Panchayat. This project will cover for collection of domestic solid waste from 8023 nos. of house hold within the jurisdiction of Guriyahati-I GP. At present, domestic solid waste is collected from 50% of the total house hold and non-biodegradable inert waste-plastic is collected from some educational institutes within the same GP. The processing site is at initial stage. As known from the management authority at the time of inspection, the mixed domestic solid waste is segregated into bio-degradable organic waste and non bio-degradable inert waste-plastic. Then bio-degradable organic waste is kept into six numbers concrete made bin and then covered with water hyacinth. After some interval, water sprinkling is done over it. This bio-degradable organic waste becomes organic manure and finally handed over to local farmers. Non bio-degradable inert waste-plastic is sent to near by plastic waste management unit at Chakchaka, under Coochbehar-II Block for further processing for production of plastic shreds to use in bitumen road construction.



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05. That, during inspection, dumping of recently collected un-segregated solid waste into concrete made bins and processing of biodegradable organic solid waste to manure into concrete made bins were observed. No liquid waste/leachate was observed to generate from the processing area.

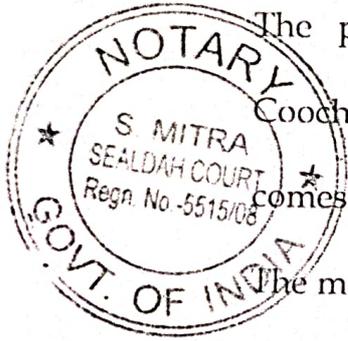
To control insect population, bad odour and diseases, bleaching powder and phenyl were used around the entire periphery of the site by the authority as reported at the time of inspection.

During inspection, no bad odour as well as flying of insects/mosquito was observed at the site.

The processing site does not fall within the jurisdiction of Coochbehar Municipality and no solid waste of said municipality comes to the said site.

The mentioned processing facility of Guriyahati-I Gram Panchayat under Coochbehar-I Block is not a Sanitary Land Fill site, there is no stringent restriction regarding its locational criteria.

Copy of the Joint Inspection report of the Committee is annexed herewith and marked with letter "R".



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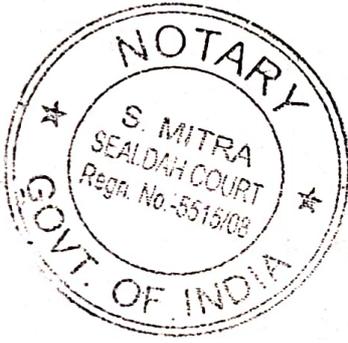
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06. It is therefore respectfully prayed that Hon'ble Tribunal may pass such order/orders as it deems fit and proper in the interest of justice.

Identified by me
Sibajyoti Chakrabarti
Advocate
02.07.2025-

Swarup Kumar Mandal

DEPONENT



02 JUL 2025

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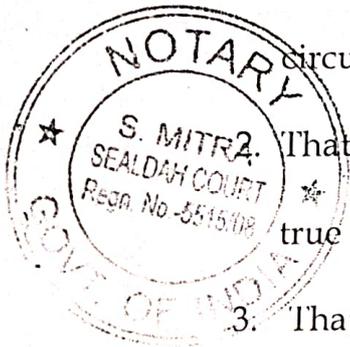
VERIFICATION

I, Sri Swarup Kumar Mandal, son of Shri Barendra Mandal, aged about 56 years, by Religion - Hindu, by Occupation-Service, working for gain at West Bengal Pollution Control Board, having office at 10A, Block- LA, Sector- III, Bidhannagar, Kolkata - 700 106, do hereby solemnly declare and say as follows:-

1. That, I am the Chief Engineer, West Bengal Pollution Control Board and I am well acquainted with the facts and circumstances of the instant Original Application.

2. That, the statements made in paragraph 1 of this affidavit is true to my knowledge and belief.

3. That, the statements made in paragraphs 2 to 5 of this affidavit are my information derived from the records available in the office of the State Board which I verily believe to be true and the rest are my respectful submission before this Hon'ble Tribunal.



Swarup Kumar Mandal

DEPONENT

Subjoyoti Chakrobarti
Identified and corrected by me
Advocate
WBPCB

Identified By Me

[Signature]
Advocate

Solemnly Affirmed &
Declared Before Me
On Identification By.....

[Signature]
SARBANI MITRA
NOTARY
Regd. No. 5515/08

02 JUL 2025

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Report of the joint committee constituted by the Hon'ble National Green Tribunal in terms of Order dated 07.04.2025 passed in connection with Original Application No. 57/2025/EZ regarding allegation for generation of poisonous had odour, pollution and several diseases from a solid waste management project at Mouza- Kharimala Khagrabari, P.S.- Kotwali, P.O.- Nilkuthi, Coochbehar, West Bengal- 736156

By the order dated 07.04.2025 passed in connection with Original Application No. 57/2025/EZ, the Hon'ble NGT constituted a joint committee comprising District Magistrate & Collector, Coochbehar; Coochbehar Municipality and West Bengal Pollution Control Board. The following officials represent their respective organizations:

Sl. #	Name of the organization	Name and Designation of Committee members
1.	DM, Coochbehar	Sri Soumen Dutta, ADM-ZP, Coochbehar
2.	Coochbehar Municipality	Sri Ruden Tshering Lama, EO, Coochbehar Municipality
3.	West Bengal Pollution Control Board	Dr. Prasun Kumar Mondal, Assistant Environmental Engineer & I/C, Siliguri Regional Office, WBPCB

The joint committee carried out an inspection on 12.06.2025 at the site of solid waste management project located at Mouza- Kharimala Khagrabari, P.S.- Kotwali, P.O.- Nilkuthi, Coochbehar, West Bengal- 736156 (under Coochbehar- I Block) under Swachh Bharat Mission (Grameen) Phase- II.

The area demarcated for the said project is about 667.136 sq. m. The site is managed and maintained by Guriyahati-I Gram Panchyot. The three sides of the premises are bounded by GI wire net and remaining one side shares a common boundary with the Kendriya Vidyalaya, Coochbehar. Adjacent to the site, there is water logged low lying area filled with shrubs. Out of the said total area, 98 sq. m. is used for processing of mixed domestic solid waste built under GI-tin shed at the back side of the premises. The applicant, Sh. Babul Ali resides at a distance of about 200 m. in front of the unit's processing site. There are about ten nos. local households at a distance of about 150 to 200 m.

There are four numbers concrete made bin for temporary storage of mixed domestic solid waste (including bio-degradable organic waste and non bio-degradable inert waste- plastic). Mixed domestic solid waste after collection is sent to this facility through four numbers covered e-cart van by Guriyahati-I Gram Panchyot. This project will cover for collection of domestic solid waste from 8023 nos. of house hold within the jurisdiction of Guriyahati-I GP. At present, domestic solid waste is collected from 50% of the total house hold and non-biodegradable inert waste-plastic is collected from some educational institutes within the same GP. This processing site is at initial stage. As known from the management authority at the time of inspection, firstly, the mixed domestic solid waste is segregated into bio-degradable organic waste and non bio-degradable inert waste- plastic. Then bio-degradable organic waste is kept into six numbers concrete made bin and then covered with water hyacinth. After some time interval, water sprinkling is done over it. This bio-degradable organic waste becomes organic manure and finally handed over to local farmers. Non bio-degradable inert waste-plastic is sent to near by

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plastic waste management unit at Chakchaka, under Coochbehar-II Block for further processing for production of plastic shreds to use in bitumen road construction.

During inspection, dumping of recently collected un-segregated solid waste into concrete made bins and processing of biodegradable organic solid waste to manure into concrete made bins were observed. No liquid waste/ lichegate was observed to generate from the processing area.

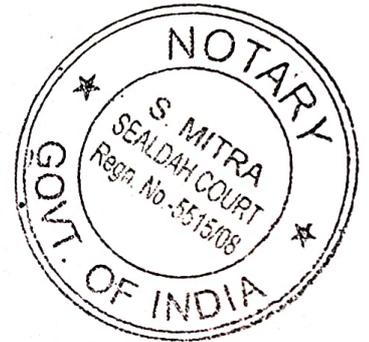
To control insect population, bad odour and diseases, bleaching power and phenyl were used around the entire periphery of the site by the authority as reported at the time of inspection.

During inspection, no bad order as well as flying of insects/ mosquito was observe at the site.

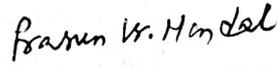
This processing site does not fall within the jurisdiction of Coochbehar Municipality or no solid waste of said municipality comes to the said site.

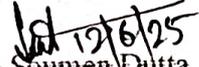
Some photographs taken during joint inspection, is enclosed herewith.

As above mentioned processing facility of Guriyahati-I Gram Panchyet under Coochbehar-I Block is not a Sanitary Land Fill site, there is no stringent restriction regarding its locational criteria.



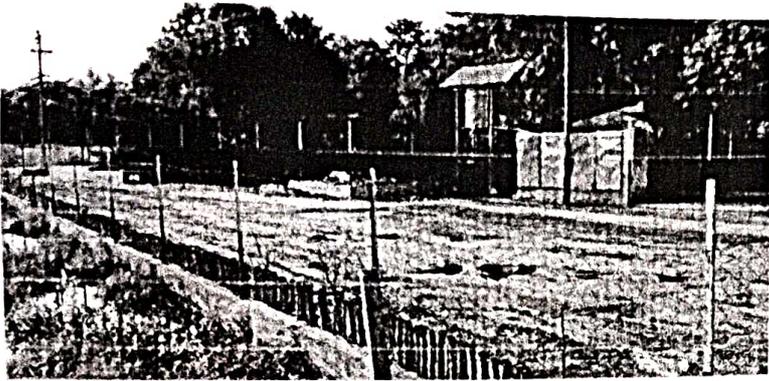

Sri Ruden Tshering Lama,
EO, Coochbehar Municipality


Dr. Prasun Kumar Mondal,
Assistant Environmental
Engineer & I/C, Siliguri
Regional Office, WBPCB


Sri Soumen Dutta,
ADM-ZP, Coochbehar



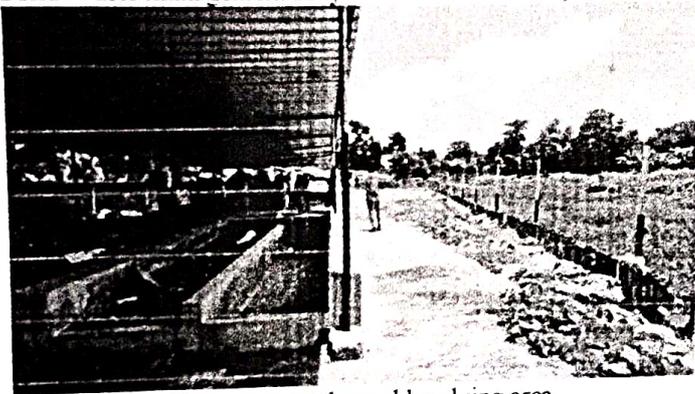
Photograph taken during Joint Committee Inspection at Solid Waste Management Project of Guriyahati-I GP, Coochbehar on 12.06.2025



Solid Waste management Project of Guriyahati-I GP, Coochbehar



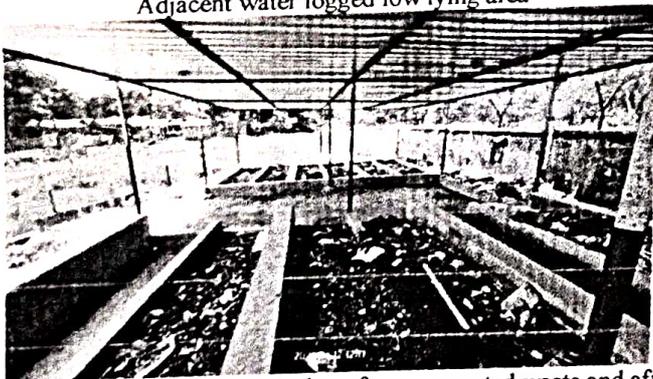
Mixed domestic waste collected through van (toto)



Adjacent water logged low lying area



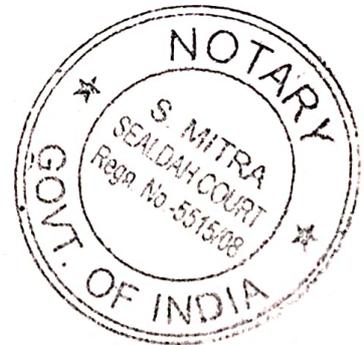
Residences of local households from the waste process site



Processing site consisting dumping of un-segregated waste and after segregation, waste is processed for production of organic manure into concrete made bins



Production of organic manure into concrete made bins



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